

**PROFORMA FOR DECLARATION ASSETS
(AS On 31-03-2012)**

Name of officer (In full)

RADHAKISHAN AGRAWAL

Date of Birth

01-09-1964

Present post held

Special judge [SC & ST (PA) Act] & Additional Sessions Judge, Durg

Immovable Property

Name of District Sub-Division Taluka and Village in which property is situated	Name and details of Property	If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired? Whether by purchase, lease, mortgage, inheritance, gift or otherwise with details of persons from whom acquired.
1	2	3	4
Dist. & Tahsil - Rajnandgaon Village- Kanharपुरi	Manger & Land 0.69 Acre	Not Applicable	By succession on June 1985 Smt. Champabai (Grandmother)
Dist. & Tahsil - Raipur Village - Shankarnagar	House on Plot No. at Geetanjalinar (Shankarnagar) Raipur area - 2400 Sq. ft.	Not Applicable	Plot purchased by Registered Sale deed on 26-06-2003 from Shri Padmanbha Rao
Dist. - Raipur Village - Dharamपुरa	Plot at Dharamपुरa ,Raipur Area - 4067.28 Sq. Ft.	Own name- Alongwith the name of Smt.Vinita Agrawal - (Wife)	Registered Lease deed executed by C.G. Housing Board on 22-04-2008
Dist. - Raipur Village - Boriyakala.	Plot at, Boriyakala, Raipur Plot Area - 2130.48 Sq. Ft (House is under construction by C.G. Housing Board)	Not Applicable	Alloted by C.G. Housing Board, Raipur On 23-02-2011

Movable Property (Valued Above 25,000/- of Rs.)

Name of Articles

Activa Scooter	Rs. 48,500
Car (Maruti WR)	Rs. 4,36,386
Scooty Pep (Moped)	Rs. 37,997

Jewellery (Lump Sum)

Jewellery etc. (Worth Rs.)

Silver	1250 Grams ,Total Appox Value -Rs.65,000/-
Gold	578.880 Grams Total Appox Value--Rs.14,50,000/-

Shares/Debentures

Name of issuing Company 1	Nos. of Shares 2
-Nil-	---

Life Insurance Policy & Others

Name of issuing Company 1	Amount 2
L ife Insurance Corporation of India[Rajnandgoan (Bima Kiran)	Sum Assured Rs. 1,00,000 Instalment Premium Rs. 1,499 Per Annum

Bank Deposites/Securities & Invesments			
	Name of Bank	City	Amount
1) Fixed Deposites	-Nil-	-----	-----
2) Savings Bank A/CS	State Bank Of India State Bank Of India State Bank Of India	Durg Rajnandgaon Raipur	1,34,262/- 8,657/- 15,945/-
3) PPF	State Bank Of India	Rajnandgaon	97,945/-
4) GPF	Accountant General Of Chhattisgarh.	Raipur	17,22,418/-
5) NSS	-Nil-	-----	-----
6) Others	1. IDFC Infrastructure (Tax Saving) Bond 2. State Bank of India Easy HL Maxgain Deposit/credit 3. Loan given to Brothers	IDFC Chennai/Mumbai Raipur	20,000/- 5,50,000/- 3,20,000/-

1- In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated

Note - the expected declaration of assets is subject to provisions of C.G. Civil Services (Conduct) Rules 1965

Signature & Date